

Open Court.

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH,  
ALLAHABAD.

DATED THIS THE 9th DAY OF MARCH 1999.

Coram:- Hon'ble Mr. S. Dayal, Member (A.)  
Hon'ble Mr. S. K. Agarwal, Member (J.)

Contempt Petition No. 1477/93  
in  
O.A. 1030/93.

Ram Kripal s/o Sri Saideen aged about 44 years  
r/o Village Agiyauna, P.O. Karari, Tahsil Manjhanpur  
Distt. Allahabad.

... Applicant.

Counsel for the Applicant: Sri S.S. Sharma, Adv.

Versus

1. Sri B.S. Agarwal,  
The Chief Administrative Officer/Construction,  
Northern Railway, Kashmere Gate, Delhi-6  
(Representing the Union of India)
2. Shri R.N. Agarwal,  
The Dy. Chief Engineer/Construction,  
Northern Railway, Allahabad.

... Contemner-Respondent

Order

By Hon'ble Mr. S. Dayal, Member (A.)

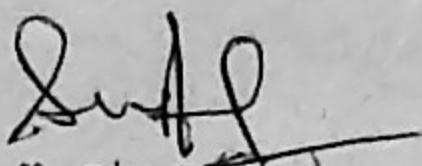
This application for contempt has been  
filed under section 18 of the Tribunals Act 1985  
with the prayer that the respondents may be summoned  
and punished for committing contempt.

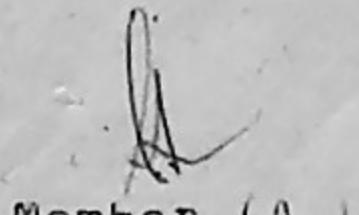
The learned counsel alleges that this  
contempt petition was filed because the respondents  
have not carried out the interim order of the  
Tribunal in O.A. 1030/93 restraining them from

reverting of the applicant from the post of Permanent Way Mate to the post of Gangman.

The learned counsel for the applicant mentions that the respondents have complied with the orders. In view of this no case for contempt against the opposite parties made out and no notice need be issued in this case.

The case is closed and consigned to records.

  
Member (J.)

  
Member (A.)

Nafees.